

amount in question relates to five months, viz. April to August, 1958, and has since been recovered by the Undertaking, from the consumers concerned.

(b) and (c). Yes. It is reported that the rebate was allowed due to some clerical errors, which, when detected, were rectified.

Over-bridge at Shakurbasti

276. Shri Dhanagar: Will the Minister of Railways be pleased to state:

(a) whether representations have been received from the public for the construction of an over-bridge at Shakurbasti; and

(b) if so, the action taken or proposed to be taken in the matter?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) Yes, Sir.

(b) A foot over-bridge is proposed to be provided across the yard and the work is included in the list of works for 1959-60.

Pending Corruption Cases on Central Railway

277. Shri Pangarkar: Will the Minister of Railways be pleased to state:

(a) the number of corruption cases pending on the Central Railway as on the 31st October, 1959; and

(b) the nature of the cases pending?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) 212 cases on the 31st October, 1959.

(b) These cases pertain to various malpractices and irregularities involving loss to Railways, like

- (i) misuse of labour or passes,
- (ii) improper utilisation of Railway Stores,
- (iii) neglect of duty resulting in loss to the Administration,
- (iv) demand and acceptance of illegal gratification,

(v) cheating, forgery and fraud,

(vi) irregularities relating to Engineering works, e.g., earthwork, boulder stacks, sub-standard quality of material utilised on works etc., and

(vii) irregularities in reservation of berths.

Waiting Rooms at Stations on Central Railway

278. Shri Pangarkar: Will the Minister of Railways be pleased to state:

(a) the names of stations on which waiting rooms have been constructed during the year 1958-59 on the Central Railway; and

(b) the names of stations where waiting rooms are proposed to be constructed during 1959-60 and the estimates thereof?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) and (b). No new waiting rooms have been constructed during 1958-59 and there are no proposals for providing new waiting rooms during 1959-60.

Foreigners in Nagarjunasagar Project

279. Shri Pangarkar: Will the Minister of Irrigation and Power be pleased to state:

(a) the number of foreigners employed in the Nagarjunasagar Project at present and their salaries separately; and

(b) the time by which the foreigners are likely to be replaced by Indians?

The Deputy Minister of Irrigation and Power (Shri Hathli): (a) No foreigner has so far been employed on the Nagarjunasagar Project.

(b) Does not arise.

Irrigation and Power Schemes in Bombay State

280. Shri Pangarkar: Will the Minister of Irrigation and Power be pleased to state:

(a) the total amount allocated to the Government of Bombay under